

(c) if so, the steps being taken by Government in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):
 (a) Primary Health Centre is established for a population of 30,000 in plain area; 20,000 in tribal and hilly area. The number of villages covered by a Primary Health Centre range between 20-30. The distance covered by a Primary Health Centre is less than 7 kms. (radial distance). Also, there are at least 6 sub-centres attached to a Primary Health Centre to provide medical facilities.

(b) and (c). Yes, Sir. So far, 1,30,390 Sub-centres, 20531 Primary Health Centres and 1852 C.H.Cs were established upto 01.04.90. During 1990-91, 4765 Sub-centres, 1344 P.H.Cs. and 269 C.H.Cs are proposed to be established to provide medical facilities to the people residing in rural area.

[English]

Stagnation in the Directorate of Employment (DGE&T)

312. SHRI LARANG SAI: Will the Minister of LABOUR be pleased to state:

(a) whether the officers (staff in the Directorate of Employment (D.G.E.&T.) do not get promotion even after 10 to 15 years of regular service in the same post;

(b) whether Scheduled Tribe employees among them have not been promoted on the basis of 40 point roster to the Gazetted post since the inception of this Directorate; and

(c) if so, the reasons therefor and the steps being taken to fill up the reserved vacancies?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) By and large, promotion channels are available for all categories of posts in the Directorate of Employment (DGE&T). There are, however, some cases where employees could not get promotion even after 10 years of service, mainly due to want of vacancies in the higher cadre.

(b) and (c). No Scheduled Tribe employee in the Directorate of Employment (D.G.E.&T.), who was otherwise eligible for promotion to the Gazetted post, has been ignored.

[Translation]

Promotion of Indian System of Medicines

313. SHRI DAULATRAM SARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the amount being spent on the teaching, training and promotion of medical services through Ayurveda, Yoga and Naturopathy System of medicines is inadequate as compared to the needs of the people and demand thereof; and

(b) if so, the steps taken to increase the allocations in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):
 (a) and (b). Allocation of funds for Ayurveda, Yoga and naturopathy systems of medicine is made in consideration of the requirement of funds for these systems.

Out of funds allocated for these systems, whatever is possible, is spent on training, teaching and promotion of medical services through these systems. More funds

have been demanded in this regard during the Eighth Five Year Plan which is yet to be finalised by the Planning Commission.

[English]

New FCI Godowns in Bihar

314. SHRI JANARDAN YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India propose to open godowns in Godda district of Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). The foodgrain storage construction programme for the VIIIth Five Year Plan has not yet been finalised. The requirements of Godda district of Bihar would be kept in view while formulating the construction programmes.

[Translation]

Recognition of Labour Organisation by Secret Ballot

315. SHRI RAMDAS SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to recognise the labour Organisations by secret ballot instead of the old written proof; and

(b) if so, the time by which it is proposed to be implemented?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). In pursuance of the recommen-

dations made at the 29th Session of the Indian Labour Conference held on April 21 and 22, 1990, a bipartite committee comprising representatives of Central Trade Union and Employers' Organisations was constituted on the 8th May, 1990 to formulate specific proposals for a new Industrial Relations Law. The Committee is expected to consider, among others, matters relating to recognition of trade unions. The Committee has been requested to submit its report by the 31st August, 1990.

Drinking Water in Patiala City

316. S. ATINDER PAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the steps proposed to be taken by the State Government to meet the drinking water crisis in Patiala city of Punjab;

(b) the details of the State Government's plan to ensure regular supply of clean drinking water according to the requirements of the city; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). As per the information received from the Government of Punjab, a water supply scheme costing Rs. 3 crores with financial assistance from the Life Insurance Corporation (LIC) is in progress in Patiala city. A proposal for covering 3 new colonies with 8 tubewells, overhead reservoirs and distribution system under the urban renewal programme costing Rs. 2.62 crores is under consideration and is awaiting approval of the Patiala District Planning Board. Implementation of the project would be subject to the availability of funds to be provided by the State Government/LIC.